

BUSINESS ADVISORY COMMITTEE

(Eight Lok Sabha)

(SIXTY-FIFTH REPORT)

(Presented on 22-2-1989)

The Business Advisory Committee held a sitting on Wednesday, the 22nd February, 1989.

2. The Committee recommend the allocation of time to following items of business as shown against each:—

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| (1) The Direct Tax Laws (Amendment) Bill, 1988.
(Consideration and passing) | 3 hours. |
| (2) The Plantations Labour (Amendment) Bill, 1988.
(Consideration and passing) | 2 hours |
| (3) Discussion on the Motion of Thanks on the President's Address. | 15 hours |
| (4) General discussion on the Railway Budget for 1989-90 | 13 hours |
| (5) Discussion on the Statutory Resolution seeking disapproval of the Income-tax (Amendment) Ordinance, 1989. | } 1 hour |
| (6) The Income-tax (Amendment) Bill, 1989.
(Replacing the Ordinance)
(Consideration and passing) | |

NEW DELHI;
February 22, 1989
Phalgun 3, 1910 (Saka)

BAL RAM JAKHAR
Chairman,
Business Advisory Committee.